

TABLE - IV**COUNCIL OF MINISTERS AND THEIR PORTFOLIOUS
(From 10th April 1952 to 31st September 1953)**

1. THE HON. SRI. C. RAJAGOPALACHARI, Chief Minister, in charge of Public and Police in the Home Department.
2. THE HON. SRI. A. B. SHETY, Minister in charge of Medical and Health.
3. THE HON. SRI. C. SUBRAMANIAM, Minister in charge of Finance, Food and Elections.
4. THE HON. SRI. K. VENKATASWAMY NAIDU, Minister in charge of Religious Endowments and Registration.
5. THE HON. SRI. N. RANGA REDDI, Minister in charge of Public Works.
6. THE HON. DR. M. V. KRISHNA RAO, Minister in charge of Education, Harijan Uplift and Information.
7. THE HON. SRI. V. C. PALANISWAMY GOWNDER, Minister in charge of Prohibition.
8. THE HON. DR. U. KRISHNA RAO, Minister in charge of Industries and Labour, Motor Transport, Settlement of Ex-Serviceman, Railways, Posts and Telegraphs and Civil Aviation.
9. THE HON. DR. R. NAGANA GOUD, Minister in charge of Agriculture, Forests, Veterinary, Animal Husbandry, Fisheries and Cinchona.
10. THE HON. SRI. N. SANKARA REDDI, Minister in charge of Local Administration.
11. THE HON. SRI. M. A. MANIKAVELU NAICKER, Minister in charge of Land Revenue.
12. THE HON. SRI. K. P. KUTTIKRISHNAN NAIR, Minister in charge of Courts and Prisons and Legal Department
13. THE HON. SRI. RAJA SRI SHANMUGA RAJESWARA SETHUPATHI, Minister in charge of house rent control.
14. THE HON. SRI. S. B. P. PATTABHIRAMA RAO, Minister in charge of Rural Welfare, Commercial Taxes and Scheduled areas.
15. THE HON. SRI. D. SANJEEVAYYA, Minister in charge of Co-operation and Housing.

(From 9th October 1953 to 12th April 1954)

1. SRI.C. RAJAGOPALACHARI, Chief Minister in charge of Public and Police in the Home Department.
2. SRI A. B. SHETTY, Minister in –charge of Medical and Public Health.
3. SRI. M. BHAKTAVATSALAM, Minister in charge of Agriculture, Forests, Fisheries, Cin-chona, Rural Welfare, Community Projects and National Extension Schemes.
4. SRI C. SUBRAMANIAM, Minister in charge of Finance, Food and Elections, Education and Information and Publicity.
5. SRI K. VENKATASWAMI NAIDU, Minister in charge of Religious Endowments and Registration.
6. SRI. V. C. PALANISWAMY GOWNDER, Minister in charge of Veterinary, Animal Husbandry and Harijan Welfare.
7. DR. U. KRISHNA RAO, Minister in charge of Industries and Labour, Transport, Settlement of Ex-Servicemen, Co-operation and Housing.
8. SRI M.A. MANIKAVELU NAICKER, Minister in charge of Land Revenue and Commercial Taxes.
9. SRI K. P. KUTIKRISHNAN NAIR, Minister in charge of Courts and Prisons and Legal Departments.
10. RARA SRI SHUNMUGA RAJESWARA SETHUPATHI, Minister in charge of Public Works and Accommodation Control.
11. SRI K. RAJARAM, Minister in charge of Local Administration.
12. SRIMATHI JOTHI VENKATACHELLUM, Minister in charge of Prohibition and Women's Welfare.

(From 13th April 1954 to 21st October 1956)

1. SRI. K. KAMARAJ, Chief Minister in charge of Public and Police in the Home Department.
2. SRI. A. B. SHETTY, Minister in charge of Medical and Public Health, Co-operation, Housing and Ex-Servicemen.
3. SRI M. BHAKTAVATSALAM, Minister in charge of Agriculture, Forests, Fisheries, Cinchona, Rural Welfare, Community Projects, National Extension Scheme, Women's Welfare, Industries and Labour and Animal Husbandry and Veterinary.

4. SRI C. SUBRAMANIAM, Minister in charge of Finance, Food, Education, Elections and Information and Publicity and Law (Courts and Prisons)
5. SRI M.A. MANICKAVELU NAICKER, Minister in charge of Land Revenue and Commercial Taxes and Rural Development.
6. RAJA SRI SHANMUGA RAJESWARA SETHUPATHI, Minister in charge of Public Works, Accommodation Control, Engineering Colleges, Stationery and Printing including Establishment questions of the Stationery Department and the Government Press.
7. SRI B. PARAMESWARAN, Minister in charge of Transport, Harijan Uplift, Hindu Religious Endowments, Registration and Prohibition.
8. SRI S. S. RAMASAMI PADAYACHI, Minister in charge of Local Administration.

(From 1st March 1956 to 31st March 1957)

1. SRI K. KAMARAJ, Chief Minister in charge of Public and Police in the Home Department.
2. SRI M. BHAKTAVATSALAM, Minister in charge of Agriculture, Forests, Fisheries, Cinchona, Rural Welfare, Community Projects, National Extension Scheme, Women's Welfare, Industries and Labour and Animal Husbandry and Veterinary, Co-operation, Housing and , Ex-Servicemen.
3. SRI C. SUBRAMANIAM, Minister in charge of Finance, Food, Education, Elections and Information and Publicity and Law (Courts and Prisons).
4. SRI M.A. MANICKAVELU, Minister in charge of Land Revenue, Commercial Taxes, Rural Development, Medical and Public Health.
5. RAJA SRI SHANMUGA RAJESWARA SETHUPATHI, Minister in charge of Public Works Accommodation Control, Engineering Colleges, Stationery and Printing including Establishment questions of the Stationery Department and the government Press.
6. SRI B. PARAMESWARAN, Minister in charge of Transport, Harijan uplift, Hindu Religious Endowments, Registration and Prohibition.
7. SRI S.S. RAMASAMI PADAYACHI, Minister in charge of Local Administration.